CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH, KOLKATA

C.P.C. No. 97/2003 in OA No. 1064/1996

Date of Order: 24.02.2005

Present: Hon'ble Mr. J.K. Kaushik, Judicial Member.

Hon'ble Mr. M.K. Misra, Administrative Member.

Arun Kumar Sharma

Versus

Shri P. Bhatnagar, Secretary, Ministry of Home Affairs, DOPT, New Delhi & Ors.

For the applicants

: None present for the applicant

For the Respondents

: Ms. K. Banerjee, Counsel *

ORDER

The applicant was informed regarding the next date of this case and also to engage another lawyer since his counsel had expired. Despite the notice being sent on 24.09.2004 through registered post, the applicant has not chose to appear in this case. In this view of the matter, the C.P. stands dismissed.

M. K. Misra)

Administrative Member

(J.K. Kaushik)

Judicial Member